

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 2692
TO BE ANSWERED ON 17TH MARCH, 2017**

CLINICAL TRIALS ON HIV PATIENTS

**2692. SHRI KODIKUNNIL SURESH:
SHRI ANURAG SINGH THAKUR:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has taken note of the claims being made by homoeopaths in certain parts of the country about 'treating' HIV patients with homoeopathic drugs as part of 'trials', if so, the details thereof;
- (b) whether these trials have been approved by the Clinical Trials Registry of India and the National Aids Control Organisation (NACO) and if so, the details thereof;
- (c) whether the Government has called for detailed inquiry in this regard, and if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government towards clarifying procedural overlapping and administrative complexities between agencies of Ministry of Health and Family Welfare and AYUSH?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a): The National Aids Control Organisation (NACO) and the Central Council for Research in Homeopathy (CCRH) have not received any claim made by Homoeopaths about treatment of HIV patients with Homeopathic drugs. However, a report in the newspaper, 'The Hindu' has highlighted the claim.
- (b) & (c): NACO has informed that no such trial has been approved. As no claim has been received by them, detailed inquiry has not been sought.
- (d): Detailed guidelines for undertaking clinical trials in Homoeopathy on the lines of schedule 'Y' of drugs and Cosmetic Act has been drafted by the Central Council for Research in Homeopathy.

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